

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

88/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.04.2018.**

**NAME OF THE COMPANY: Mr. Rahul Gupta Vs. Padam Promoters Pvt
Ltd.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. R.K. Gupta, Advocate and Ms. Swaralipi Deb Roy, Advocates for
the Petitioner

Mr. Ajay Garg, Advocate for Respondent No.2

ORDER

No time left. Renotify this case on 25.4.2018.

-S-d-1

**(Deepa Krishan)
Member (T)**

-S-d-1

**(Ina Malhotra)
Member (J)**